

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 59 of 2014 &
I.A. No. 111 of 2014**

Dated : 5th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Madhya Pradesh Power Generating Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan**

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 111 of 2014 (Appl. for stay) to the Respondents returnable on 09.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **09.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ak